

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

Item 15

**CA 452/2022 CA 669/2022 IN CP 3638/MB/2018**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **24.01.2023**

NAME OF THE PARTIES : **Union of India**

**V/s**

**Infrastructure Leasing &  
Financial Services Ltd &Ors**

*Appearance (via video-conference):*

For the Applicant IN

CA 452/2022

: Mr. Gaurav Joshi, Senior Counsel,  
a/w. Mr. Manmeet Singh, Mr.  
Sairam Subramanian, Ms. Bhavika  
Deora i/b Saraf and Partners Advocates

CA 669/2022

: Mr. Animesh Bisht a/w Ms.  
Roma Bhojani i/b Cyril  
Amarchand Mangaldas

For the Respondent IN

CA 452/2022

: Mr. Animesh Bisht a/w Ms.  
Roma Bhojani i/b Cyril  
Amarchand Mangaldas

Rule 11 of NCLT, 241- 242 Companies Act,2013

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**ORDER**

Court Convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this Matter on Board on **High on Board** on **03.02.2023**.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)

Jagdish